GOVERNMENT OF PUDUCHERRY OFFICE OF THE DISTRICT COLLECTOR-CUM-DISTRICT MAGISTRATE PUDUCHERRY

No. 1703/DRDM/DM/D2/2020/83

Dated:19th Aug 2020

ORDER

Sub: DM – COVID-19 – Admission / treatment of Covid-19 patients – Instructions Issued - Reg.

Ref: i. The Epidemic Diseases Act, 1897

ii. The Disaster Management Act, 2005

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Whereas, in the wake of the Novel Corona Virus (COVID-19) outbreak which has been declared as a Disaster under the provision of Disaster Management Act, 2005, has prompted this UT Administration to take several preventive measures.

Whereas, it has been noted that the number of Covid positive cases are increasing and there arises a need to utilize the hospital facilities with the Trust / Private medical colleges to treat the Covid positive cases.

Whereas, it has been brought to the notice of the undersigned that there has been some reports of denial of admission for Covid 19 patients by Private /Trust Medical College Hospitals in Puducherry.

Therefore I, Dr. Arun.T, IAS, District Magistrate, Puducherry in exercise of the power conferred under the Epidemic Diseases Act, 1897 and the Disaster Management Act, 2005, do hereby issue following directions to the Trust / Private Medical College Hospitals.

- (i) Covid-19 patients shall be admitted by all Private Medical College Hospitals up to the numbers agreed during the meeting held on 11.08.2020 in the chamber of the undersigned.
- (ii) Admission to Covid-19 patients recommended by IGMC/PHC/JIPMER shall not be refused under any circumstances.
- (iii) Treatment for Covid-19 patients shall be done as per ICMR guidelines and shall not be unnecessarily returned / referred to IGMC&RI.

Any violation of the above instructions is punishable under the provisions of Disaster Management Act, 2005 and Epidemic Act, 1897.

(Dr.ARUN.T, IAS)
DISTRICT COLLECTOR-CUMDISTRICT MAGISTRATE

To

- 1. The Dean / Directors, All Private Medical Colleges / Covid Care Centers
- 2. The Director of Health & Family Welfare Services
- 3. The Director, IGMC & RI
- 4. The OSD, Covid-19 War Room, EOC
- 5. The OSD (Health) -cum- Commissioner (HRI), Puducherry

Copy for information to:

- 1. The Hon'ble Lt. Governor, Puducherry
- 2. The Hon'ble Chief Minister, Puducherry
- 3. All Hon'ble Ministers, Puducherry
- 4. The Chief Secretary, Puducherry